

# HIMACHAL PRADESH NATIONAL LAW UNIVERSITY, SHIMLA

# 16 Miles, Shimla-Mandi National Highway Ghandal, District Shimla, HP-171014

# 12 Days Capacity Building Programme on

# LEGAL RESEARCH METHODOLOGY, RESEARCH AND PUBLICATION ETHICS

From October 16 -28, 2020 (Revised)

Dear All,

Greetings from HPNLU Shimla!

We are pleased to inform you that Himachal Pradesh National Law University, Shimla is organizing 1st Capacity Building Programme (CBP) on "**Legal Research Methodology**, **Research and Publication Ethics**" on October 16-28, 2020 (Sunday included). The CBP intends to provide skill development in research methodology and publication ethics.

The Registration Fee for the FDP is Rs. 1500/. The Fee may be paid through NEFT (Account holder Name-Registrar Himachal Pradesh National Law University; A/C 14100110051955, IFSC UCBA0001410, UCO Bank, Branch-Halog Dhami).

For Registration, candidates need to fill the enclosed CBP Registration Form (Google Form) latest by October 14, 2020.

With best wishes.

Dr. Girjesh Shukla

(CBP Coordinator)

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## **About the University**

The Himachal Pradesh National Law University (HPNLU, Shimla), was established by the State Government in the year 2016, by an Act of the Legislature (Act 16 of 2016). Presently, the University is offering B.A./B.B.A. LL.B. (Five Year Integrated Programme), LL.M. (One Year Programme), and Ph.D.

Located in the geographical terrains of Himalayas, HPNLU, Shimla, is the best place for study and learning in law, developing in students, understanding about law and legal system, topographies of law making, legal practice, and administration. The University is committed to provide inter disciplinary and practical/application based legal education keeping in view the requirements of overall developments of its students.

# **About the Capacity Building Programme (CBP)**

In common parlance, research refers to a search for knowledge as such it entails a lot of hard work for it is an intellectual activity. Research Scholars engaged in legal research have the best opportunity to apprise Legislative as also Law Enforcement Authorities about the inconsistencies of the existing law as also the legislative vacuum which needs to be addressed expeditiously. Research is an indispensable part of the legal profession for it is an art which only few can master. Viewed in the light of planning and development, the importance of research lies in its quality and not in quantity. The methodology may differ from problem to problem, yet the basic approach towards research remains the same. It is in this backdrop that legal research assumes significance, it being so vitally connected with the all-round development of the society at large.

The question of the quality of research underscores whether the research in any branch of knowledge enriches knowledge ecosystem in a significant manner or not. There is a consensus that barring a few exceptions, the overall quality of University and College level research in India is far from satisfactory. Indeed, in many institutions the quality of research is alarmingly poor. In large number of cases these do not conform to international standards and do not make significant contributions to theoretical or applied aspects of a given discipline.

This Capacity Building Programme, an initiative of the University, aims at skill development in the field of legal research. It primarily focuses on the need of incorporating research ethics amongst the legal research scholars and aims at developing research aptitude in respect of research designing as also sensitizing the research scholars to adhere to the appropriate research methodology throughout for improving the quality of legal research.

#### **Participation and Certificate**

The CBP is designed especially for Legal Research Scholars associated with any University/Institution. Participation is open for teachers as well. The Certificate of participation will be issued only when the participant attends all the sessions of the CBP through online mode (WebEx).

Applicants employed (regular/contractual) are required to submit 'No Objection Certificate' (NOC) from their employer.

### Registration

A total of 50 seats will be offered on first come first serve basis. The Registration fee is Rs. 1500/. For Registration, candidates need to fill the enclosed CBP Registration Form (Google Form) latest by October 14, 2020. Communication about confirmation of registration will be made to participants through email, after due verification of registration fee.

To fill the Registration Form, click the link given below:

https://forms.gle/bTVurfngaP1WV1au5

# **Organizing Committee**

#### PATRON-IN-CHIEF

HON. JUSTICE L. NARAYANA SWAMY
CHIEF JUSTICE, HIGH COURT OF HIMACHAL PRADESH & CHANCELLOR, HPNLU,
SHIMLA

#### **PATRON**

PROF. (DR.) NISHTHA JASWAL HON. VICE CHANCELLOR, HPNLU, SHIMLA

#### PROGRAMME DIRECTOR

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